

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3425  
ANSWERED ON:07.09.2007  
HOUSES UNDER IAY  
Renge Patil Shri Tukaram Ganpatrao

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to allot houses to the victims of fire in villages under Indira Awas Yojana (IAY); and
- (b) if so, the details thereof ?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL)

(a)& (b) In order to provide immediate relief to fire victims, the District Collectors/District Magistrates/Deputy Commissioners at district level, are authorized to utilize an amount up to 10% of the district's annual allocation under IAY or Rs. 50.00 lakh, whichever is higher, from the IAY funds or from their own resources, for construction of houses damaged by fire, which can be got reimbursed subsequently from this Ministry by submitting requisite documents.